

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3681  
ANSWERED ON:17.12.2012  
COASTAL ZONE MANAGEMENT AUTHORITY  
Patil Shri C. R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to grant Mumbai Trans Harbour Link (MTHL);
- (b) if so, the details thereof;
- (c) whether any new conditions prescribed by the Gujarat Coastal Zone Management Authority; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) The Mumbai Metropolitan Region Development Authority (MMRDA) submitted a proposal for clearance under Coastal Regulation Zone (CRZ) Notification, 2011 for construction of a 6 lane Road Bridge across the Mumbai harbor. The Maharashtra Coastal Zone Management Authority, while recommending the proposal has stipulated various conditions, including submission of CRZ map demarcated by the authorized agency on 1: 4000 scale indicating the High Tide Line, Low Tide Line, eco-sensitive zones viz. mangroves, mudflats and project layout by the MMRDA. The proposal is under consideration of the Ministry.